## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

| TRANSFER PETITION NO.            | TP No. 80/HDB/2016                         |  |  |
|----------------------------------|--|--|--|
| COMPANY PETITION/APPLICATION NO. | CP No. 58/2015                             |  |  |
| NAME OF THE COMPANY              | Zetatek Engineering Systems Pvt Ltd        |  |  |
| NAME OF THE PETITIONER(S)        | Mr. Rachakonda Siva Kumar                  |  |  |
| NAME OF THE RESPONDENT(S)        | Zetatek Engineering Systems Pvt Ltd & (02) |  |  |
|                                  | Others                                     |  |  |
| UNDER SECTION                    | 59   |  |  |

## **Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| 5. chidambaran         | PCS         | 9849056652             | M         |
|                        |             |                        |           |
|                        |             |                        |           |

## Counsel for Respondent(s):

| Name of the Counsel(s)                                      | Designation | E-mail & Telephone No.                   | Signature |
|---|-------------|--|-----------|
| M.M. Viswaraj appearing onbehalf of Y. Suryanaryana Rito R3 | Advocato    | viswaraj k 123@ gmail. com<br>9494130760 | (m)       |
|   |             |  |           |

CP is dismissed by separate orders.

Member (T)

Member (J)

Bm